

ITEM NO.1501  
[For Judgment]

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 763/2019

KALABAI

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

Date : 30-04-2019 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Pawan Reley, Adv.  
Mr. Vinod Sharma, Adv.  
Mr. Vikash Mahajan, Adv.  
Ms. Anuradha Mutatkar, AOR

For Respondent(s) Mrs. Swarupama Chaturvedi, AOR

Hon'ble Mr. Justice Ashok Bhushan pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice K.M. Joseph.

The appeal is partly allowed in terms of the signed reportable judgment.

(MEENAKSHI KOHLI)  
COURT MASTER

(RENU KAPOOR)  
COURT MASTER

[Signed reportable judgment is placed on the file]